

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 238
(IB)-3327(ND)2019
IA-960/2021

IN THE MATTER OF:

Ganesham Trexim Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

M/s. Parasvnath Limited

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 24.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Karan Rajpurohit, Adv. for Corporate Debtor, Adv Siddharth Sharma
for Petitioner

ORDER

Renotify this case on 19.04.2021



(T.S. SINGH)
COURT OFFICER